

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6513
ANSWERED ON:05.05.2010
PEOPLE'S PARTICIPATION UNDER NRCP
Scindia Smt. Yashodhara Raje;Singh Shri Bhupendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether proposals were received from various States for public participation and awareness programme under the National River Conservation Plan (NRCP);
- (b) if so, the details thereof;
- (c) whether proposals for public participation have been approved and sanctioned; and
- (d) if so, the reasons therefor and the time by which the said projects are likely to be sanctioned?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) The Central Government has taken up National River Conservation Plan (NRCP) for conservation of major rivers of the country. Public Participation & Awareness (PP&A) is one of the components under NRCP for creating awareness among general public and stakeholders regarding the need to conserve the rivers. The proposals for PP&A were received from the State Governments of Madhya Pradesh, Tamil Nadu and Rajasthan. These State Governments were advised about the inadequacies in their proposals and requested to submit revised Detailed Project Reports (DPRs). Revised proposals were received in the case of Seoni, Chhapra, Keolari and Jabalpur towns of Madhya Pradesh, which have been sanctioned in March 2008 at an estimated cost of Rs. 21.60 lakhs. Revised DPRs in respect of other towns have not been received.